

IN THE INCOME TAX APPELLATE TRIBUNAL : KOLKATA BENCHES ; KOLKATA

(Before Shri Sanjay Garg, Judicial Member & Shri Rajesh Kumar, Accountant Member)

(Orders to be pronounced in the open Court on 05.12.2024)

Sl.No.	ITA No	Cause Title	Date of Hearing	Author	Bench
1	1915/Kol/2024	Uttarayan Trust For Education Social Welfare	25.11.2024	AM	"C"

IN THE INCOME TAX APPELLATE TRIBUNAL : KOLKATA BENCHES ; KOLKATA

(Before Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member)

(Orders to be pronounced in the open Court on 05.12.2024)

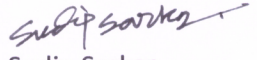
Sl.No.	ITA No	Cause Title	Date of Hearing	Author	Bench
1	1436/Kol/2024	Shrimarc Mall LLP	25.11.2024	JM	"A"
2	893/Kol/2024	S.M. Niryat Pvt. Ltd.	02.12.2024	JM	"A"
3-4	1174 & 1175/Kol/2024	Society for the betterment of education	27.11.2024	JM	"A"
5	IT(SS)A No. 127/Kol/2024	Lakhotia Transport Co. Pvt. Ltd.	25.11.2024	JM	"A"
6	1831/Kol/2024	Surendra Kumar Goenka	20.11.2024	JM	"C"


(Sonali Mukherjee)
Sr.PS

Dt. 05.12.2024

ORDERS READY FOR PRONOUNCEMENT ON 05.12.2024

Sl No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author
	BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER & SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER				
1.	1874/KOL/2024	Sri Jagdish Prasad Choudhury	21.11.2024	C	AM
2.	2046/KOL/2024	Debrup Banik	25.11.2024	A	AM
3.	1432/KOL/2024	Jyoti Patodia	25.11.2024	A	AM
4.	CO No. 27/KOL/2024	Jyoti Patodia	25.11.2024	A	AM
	BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER & SHRI RAJESH KUMAR, ACCOUNTANT MEMBER				
5.	1011/KOL/2023	Rajkumari Agarwal	25.11.2024	C	AM
	BEFORE SHRI Duwuru R.L. Readdy VP & SHRI RAJESH KUMAR, ACCOUNTANT MEMBER				
6.	122/KOL/2024	Muchhal Autolinkers Private Limited	28.11.2024	C	AM
	BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER & SHRI SONJOY SARMA, JUDICIAL MEMBER				
7.	1938/KOL/2024	Parivaar Education Society	20.11.2024		


Sudip Sarkar
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL: KOLKATA BENCHES; KOLKATA

(Before SHRI SONJOY SARMA, JM and SHRI RAKESH MISHRA, AM)

(Orders pronounced in the open Court on 06.12.2024)

Sl. No.	ITA NO.	Cause Title	Author	Bench	Date of hearing
1	ITA 2083/Kol/2024	Sekhpara Manikore Samabay Krishi Unnayan Samith	JM	SMC	05.12.24
2	ITA 2095/Kol/2024	Debabrata Paul	JM	SMC	05.12.24
3	ITA 1855/Kol/2024	Pancghvarnam Thangaraj	JM	SMC	05.12.24

Date: 06.12.2024

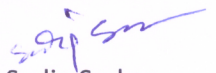

(RAJIB SAHA)
Sr.PS

ORDERS READY FOR PRONOUNCEMENT ON 06.12.2024

BEFORE SHRI SANJAY SARMA, JUDICIAL MEMBER &

SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

Sl No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author
1.	1497/KOL/2024	Rahul Anand	24.09.2024	SMC	AM
2.	1511/KOL/2024	NCGB Retrofit Pvt. Ltd.	24.09.2024	SMC	AM

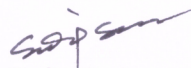

Sudip Sarkar
Sr. Private Secretary

ORDERS READY FOR PRONOUNCEMENT ON 06.12.2024

BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER &

SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author
1.	1350/KOL/2024	AVR Storage Tank Terminals P. Ltd.	12.09.2024	B	AM
2.	857/KOL/2024	Jay Baba Neem Karoli Nirdhan	12.09.2024	B	AM
3.	1327/KOL/2024	Rajarshi Bhattacharya	12.09.2024	B	AM


Sudip Sarkar
Sr. Private Secretary